

1	2	3
3.	Strengthening of Education among Scheduled Tribe (ST) girls in Low Literacy Districts (erstwhile Educational Complex in Low Literacy Pockets for Development of Women Literacy in Tribal Areas)	60.00
4.	Vocational Training in Tribal Areas	10.00
5.	Coaching for Scheduled Tribes	2.70
6.	Top Class Education for ST Students	10.00
7.	Rajiv Gandhi National Fellowship Scheme	32.00
8.	National Overseas Scholarships Scheme for Scheduled Tribes	2.00
Centrally Sponsored Schemes		
9.	Post-Metric Scholarship for Scheduled Tribes Students	248.00
10.	Upgradation of Merit of ST Students	2.00
11.	Hostel for Scheduled Tribe Girls and Boys	66.00
12.	Research Information and Mass Education, Tribal Festival and others	16.50
13.	Information and Technology	1.50
Special Area Programme		
14.	Special Central Assistance to Tribal Sub Plan	900.00
15.	Development of Forest Villages	150.00
16.	Grant-in-Aid under Article 275(1) of the Constitution	416.00

Upgradation of Post-Matric scholarship in Madhya Pradesh

†295. MISS ANUSUIYA UIKEY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of proposals sent by the Madhya Pradesh Government for upgradation of Post-Matric scholarship, vocational training, hostel accommodation and proficiency for Scheduled Tribe students in 2007-08 and 2008-09, and the dates on which these proposals had been sent;

(b) the action taken by Government on these proposals, till date, and the reasons for keeping the pending proposals alongwith the details thereof; and

(c) by when the decision would be taken on these proposals and by when the funds would be provided?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. RAMESHWAR ORAON): (a) to (c) The number of proposals sent by the Madhya Pradesh Government, action taken by Government of India on these proposals, pending proposals with the reasons and funds released etc. is given in the Statement.

†Original notice of the question was received in Hindi.

Statement

The Number of proposals Sent by M.P. Govt, Action taken by Govt. of India, Pending proposals and funds released thereto

Scheme-wise No. of proposals sent by Madhya Pradesh Government			Details of action taken by the Government on these proposal, till date		Pending proposals		
Name of the Scheme	Year-wise No. of proposal and date sent by Madhya Pradesh		Year-wise action taken by the Government/ Proficiency of students		Details reasons for pending Proposal	Decision would be taken on these Proposals	Funds released on/would be released
	2007-08 (with date)	2008-09 (with date)	2007-08	2008-09			
1	2	3	4	5	6	7	8
Upgradation of Merit	1(08/6/2007)	1 (11/8/2008)	Approved. Released on 21/8/2007 and 29/11/2007	Requested the State Government to send the proposal according to revised norms.	1	After receipt of the information from the State Government.	Funds would be released after receipt of the complete pro- posal in all respects from the State Government.
Post-Matric Scholarship	2 (10/7/2007) (17/12/2007)	1 (13/6/2008)	Approved. Released on 6/4/2007, 22/8/2007 and 4/2/2008	Approved. Released on 30/5/2008 and 14/8/2008.		Nil	
Vocational Training Centres (States)	1 (30/1/2007)	1 (05/8/2008)	Approved. Released on 21/9/2007 and 29/2/2008	Requested the State Government for furnishing the Utilisation Certificate	1	After receipt of the information from the State Government.	Funds would be released after receipt of the Utilisation Certificate.

1	2	3	4	5	6	7	8
Construction of Hostel for Boys/Girls	1 (24/7/2007)	0	Requested the State Government to sent PWD/CWD/Estimate.	Nil	1	After receipt of the information from the State Government.	Funds would be released after receipt of the complete documents from the State Government.
Grant-in-aid to Voluntary Organisations Working for the Welfare of scheduled Tribes for Hostels	6 (including 2 new proposals) (30/6/2007 19/10/2007 09/01/2008 10/03/2008)	0	Approved. Released on 06/08/2007 and 19/12/2007 for 3 proposals	Requested the Organisation and State Government to send the documents.	1 (2 new proposals)	Documents and clarification awaited from the organisations and State Government. For 2 new Proposals, funds could not be released during 2007-08 due to Paucity of funds under the Scheme Head.	Funds would be released after receipt of the complete documents from the Organisations and State Government.
Vocational Training Centre in Tribal Areas (NGO)	1 (29/02/2008)	1 (03/07/2008)	Approved. Released on 26/03/2008.	Requested the Organisation and State Government to send the document	1	Clarification awaited from the State Government.	Funds would be released after receipt of the complete documents from the Organisations and State Government